

Annexure 2

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Name of the Corporate Debtor: Proficient Engineering Private Limited ; Date of commencement of CIRP : 9th February, 2023 ; List of creditors as on: 4th March, 2023;										
(Amount in ₹)										
Sr. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	1	No
2	Unsecured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	2	No
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0		-	-	-	-	-	3	No
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	22,331,596,513.00	1	68,933,321	-	22,262,663,192.00	-	4	No
5	Operational creditors (Workmen)	0	-	-	-	-	-	-	5	No
6	Operational creditors (Employees)	0	-	-	-	-	-	-	6	No
7	Operational creditors (Government Dues)	0	-	-	-	-	-	-	7	No
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	-	-	-	-	-	8	No
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	0	-	-	-	-	-	-	9	No
Total		1	22,331,596,513.00	1	68,933,321.00		22,262,663,192.00	-		



Annexure 4

Name of the Corporate Debtor: Proficient Engineering Private Limited ; Date of commencement of CIRP : 9th February, 2023 ; List of creditors as on: 4th March, 2023;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Goldenarch Digital solutions Private Limited	21.02.2023	104,260,264	68,933,321	Unsecured	NO	No	100%	-	-	35,326,943	-	
2	KBS Realtors Private Limited	06.04.2023	507,370,587	-	Unsecured	NO	-	-	-	-	-	507,370,587	Pending for Verificaton
3	Tressa Electronics Private Limited	10.05.2023	21,719,965,662	-	Unsecured	No	-	-	-	-	-	21,719,965,662	Pending for Verificaton
Total			22,331,596,513	68,933,321				100%			35,326,943	22,227,336,249	